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thereof and if not tails the reasons therefor;

Written Answers

- (d) whether there is any discrepancy in the nature of post and appointment made; and
 - (e) if so .the reasons therefor?

THE MINISTER OF STATE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE MI-NISTRY OF HUMAN RESOURCE DE VELOPMENT (SHRI L The post of Assistant SHAHI): (a) Commissioner (Administration) was created in Kendriya Vidyalaya Sangathan from 9th January 1984.

- (b) It was a selection post.
- (c) The appointment order issued to the first appointee mentions that the post of Assistant Commissioner (Administration) was a temporary post in the pay scale of Rs. 1500-60-1800 and that the pay would be fixed in accordance with the rules. The appointee was to be on probation for a period of 2 year.3.
 - (d) No, Sir.
 - (e) Does not arise.

202. [Transferred the 2ndAugust, 1988].

Worker's representative in the Managing **Board of the Indian Airlines and Air India**

- 203 SHRI PRAMOD MAHAJAN. Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:
- (a) what are the details of the representatives of workers employees on the Managing Boards of Indian Air lines and Air India; and
- (b) if there are no representatives of workers/employees on the said Boards what are the reasons for not allowing workers' participation on management;

- (c) whether Gvernment propose to appoint workers' representatives on these Boards; and
- (d) if so, what are the details thereof and if not what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIV-RAJ PATL):(a) to (d) The workers /employees of Indian Airlines participate in the Management of the airline through Works Committee and the Labour Relations Committee and in Air India it is through a scheme for employees' participation in the Management. In view of this participation of the workers in the managements of the airlines, workers have not been representated on the Boards. Their representation on the Boards of the airlines will be considered at the appropriate time in an appropriate manner.

X-Ray machines for luggage checking at the airports

204. SHRI PRAMOD MAHAJAN: Will the Mimister of CIVIL AVIA-TION AND TOURISM be pleased to state;

- (a) what are the names of airports in the country, where X-Ray machines for luggage checking of the passengers are not available: and
- (b) what steps Government propose to take to make available these machines at all the airports in the country and by when?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIV RAJ PATIL); (a) and (b) All the airports in the country are to be provided with X-Ray Units During the 6th and 7th 5 Year Plans a total of 96 units were to be installed. In the first phase 48 units have been installed.